

RAJASTHAN HIGH COURT, JODHPUR

STANDING ORDER

No. S.O./ 05 /2019/

Dated:15/05/2019

As per S.O. No. 12/2014 dated 07.10.2014 the record of main cases and misc. cases of High Court is being maintained separately but in the statements only the main cases are shown in the institution and disposal but in the newly introduced Case Information System (CIS) the pendency of main cases as well as misc. cases is reflected on National Judicial Data Grid (NJDG).

Therefore, in order to maintain parity with NJDG, the existing S.O. No. 12/2014 dated 07.10.2014 is hereby withdrawn and henceforth all statistical statements shall be prepared by showing the pendency of main as well as misc. cases in the Case Information System (CIS) which is in turn replicated on National Judicial Data Grid (NJDG).

By Order

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REGISTRAR GENERAL

No.Gen/XIX/Misc/1680/2014/578

Dated :15/05/2019


Copy forwarded to the following for information and necessary action:

1. The Registrar General, Rajasthan High Court, Jodhpur
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court
3. The Registrar (Admn.)/Classi./Rules/Vigi.), Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur
4. The Registrar (Writs), Raj. High Court, Jaipur Bench, Jaipur
5. The Registrar-cum-CPC Rajasthan High Court, Jaipur Bench, Jaipur
6. The Officer on Special Duty (F&I), Raj. High Court, Jodhpur
7. The Registrar (Judicial), Raj. High Court, Jodhpur/Jaipur
8. The Senior Deputy Registrar/Deputy Registrar (Admn.), Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur
9. All Assist. Registrars, Judicial Side, RHC, Jodhpur/ Jaipur Bench, Jaipur
10. All AOJ, Judicial Side, Raj. High Court, Jodhpur/ Jaipur Bench, Jaipur
11. AOJ, Statistics Section, Raj. High Court, Jodhpur
12. All Court Masters, Raj. High Court, Jodhpur/ Jaipur Bench, Jaipur
13. All Stamp Reporters, Raj. High Court, Jodhpur/ Jaipur Bench, Jaipur
14. The Senior Librarian, Raj. High Court, Jodhpur/ Jaipur Bench, Jaipur


REGISTRAR GENERAL

Copy forwarded to the following with request to place the same before His /Her Lordship for favour of kind perusal.

1. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court
2. Private Secretary to Hon'ble Mr./Mrs./Dr./Kumari/Smt. _____, Judge, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur


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